

50/100

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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O.A./T.A No....33/2005..

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SECTION OFFICER (Judl.)

01/2/17

FORM NO. 4

(SEE RULE 42)

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

ORDER SHEET

Original Application No. 33/2005

Misc. Petition No. _____

Contempt Petition No. _____

Review Application No. _____

Applicants: Sri Lokpati Shukla

Respondents UOI & ORS.

Advocates for the Applicant MR A.K. Bona & B.K. Talukdar.

Advocates of the Respondents Plg. Counsel.

Notes of the Registry Date Order of the Tribunal

16.02.2005

Present : The Hon'ble Mr. M.K. Gupta
Judicial Member.

This application is in form
is filed/C. F. for Rs. 50/-
deposited vide IPC/BD
No. 202/11.6.2006
Dated 3-2-05

11.2.05
Dy. Registrar

Steps taken with Enclap.

Received
Anshu Das
Advocate
25/2/05

mb

Heard Mr. B.K. Talukdar,
learned counsel for the applicant.
The application is disposed of in
terms of the order passed in
separate sheets. No costs.

Member (J)

28.2.05

Copy of the Judgment alongwith
application has been sent to
the Office for issuing the
Sum to the Respondent and copy of
the Judgment sent to the Plg. Counsel.

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

O.A./R/A.No. 33/2005.

DATE OF DECISION 16.02.2005.

Sri Lokpati Shukla.....APPLICANT(S)

Mr. A.K. Bora, Mr. B.K. Talukdar.....ADVOCATE FOR THE
APPLICANT(S).

-VERSUS -

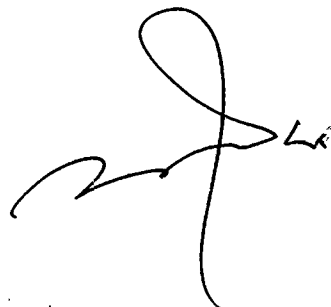
Union of India & Ors.....RESPONDENT(S)

~~Mr~~ Ms. U. Das.....ADVOCATE FOR THE
RESPONDENT(S).

THE HON'BLE MR. M.K. GUPTA, JUDICIAL MEMBER.

THE HON'BLE MR.

1. Whether Reporters of local papers may be allowed to see the judgment ?
 2. To be referred to the Reporter or not ?
 3. Whether their Lordships wish to see the fair copy of the Judgment ?
 4. Whether the judgment is to be circulated to the other benches ?
- Judgment delivered by Hon'ble Member (J).



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CENTRAL ADMINISTRATIVE TRIBUNAL ::: GUWAHATI BENCH

Original Application No. 33/2005.

Date of Order : This the 16th day of February, 2005.

THE HON'BLE MR. M.K. GUPTA, JUDICIAL MEMBER.

Shri Lokpati Shukla
Son of Sri Ashok Kumar Shukla
Pharmacist, Grade – III, Lumding Division,
N.F. Railway, Lumding, at present working
At Divisional Railway Hospital, Lumding,
N.F. Railway

... Applicant.

By Advocates Mr. A.K. Bora, Mr. B.K. Talukdar.

- Versus -

1. Union of India, represented by the General Manager,
N.F. Railway, Maligaon, Guwahati – 781011.
2. The General Manager (P)
N.F. Railway, Maligaon, Guwahati – 781 011.
3. The Asstt. General Manager (P)
N.F. Railway, Maligaon, Guwahati – 781 011.
4. The Chief Personnel Officer, N.F. Railway,
Maligaon, Guwahati – 781 011.
5. The Chief Medical director,
N.F. Railway, Maligaon, Guwahati – 781 011.
6. The Chief Medical Superintendent, N.F. Railway,
Lumding Division, P.O. Lumding, Dist. Nagaon, Assam.
7. The General Manager (P), North Central Railway,
Allahabad Headquarter, Allahabad, U.P.

... Respondents

By Advocate Ms. U. Das.

ORDER (ORAL)

M.K. Gupta, Member (J):

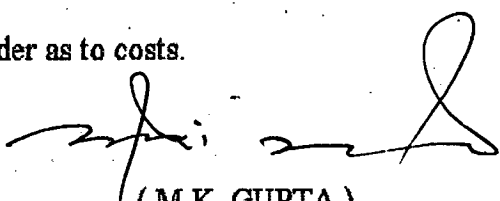
Heard Mr. B.K. Talukdar, learned counsel for the applicant.



2. By the present O.A. the applicant, Pharmacist, Grade III, N.F. Railway, seeks direction to respondents to dispose of his representation dated 27.12.2004, whereby he had requested for Inter Railway transfer from N.F. Railway to North Central Railway on the ground that he being the only son is required to attend and look after his ailing parent. He has undertaken to forego his seniority and proposed to accept bottom seniority if such Inter Railway transfer is acceded to. It is contended that North Central Railway has no objection for such Inter Railway transfer as indicated vide communication dated 14.01.2004 (Annexure - C).

3. On perusal of the O.A. and upon hearing the learned counsel for the applicant, I am of the view that interest of justice would be served if the Respondent No. 1, the General Manager, is directed to dispose of the applicant's request by passing reasoned and speaking order keeping in view the Rule position as well as and instructions on the said subject. This exercise shall be completed within a period of two months from the date of receipt of this order.

The O.A. is accordingly disposed of at the admission stage itself under Section 19(3) of the Administrative Tribunals Act, 1985. No order as to costs.

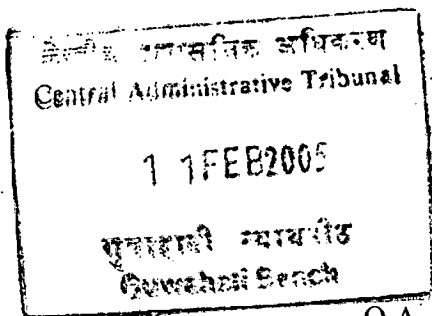


(M.K. GUPTA)
JUDICIAL MEMBER

/mb/

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH,

GUWAHATI.



O.A. NO. 33 /2005

Shri Lokpati Shukla.....Applicant.

-Versus-

Union of India & Ors...

Respondents.

Lokpati Shukla
Filed by
Mr. B. K. Jaiswal
Advocate.
11-2-05

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Filed by:-

(A.K.Bora)

Advocate.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH,
GUWAHATI.

Lokpati Shukla
Filed by
B.K. Gajendrar
Advocate
10-2-05

O.A. NO. 33 /2005

Shri Lokpati Shukla.....Applicant.

-Versus-

Union of India & Ors...

Respondents.

List of Dates and Synopsis of the application

- 23.1.2002- The applicant joined Railways as Pharmacist in Grade-III service at Lumding Division.
- 1.2.2003- The application of the applicant with bio-data and declaration for inter Railway transfer from N.F.Railway, Maligaon to North Central Railway, Allahabad.
- 30.7.2003- The General Manager(P), N.F.Railway, Maligaon, forwarded Applicant's application dtd. 1.2.2003 to the General Manager(P), North Central Railway, Allahabad.
- 14.1.2004- Advance copy of the letter of the General Manager(P), North Central Railway, Allahabad to the General Manager(P), North East Frontier Railway, Maligaon requesting to intimate the date of release of the applicant.
- 8.4.2004- Letter from General Manager(Works), East Frontier Railway, Maligaon to the General Manager(Works), North Middle Railway, Allahabad, Uttar Pradesh, requesting to submit a xerox copy of the letters under reference.
- 21.5.2004- Letter from General manager(P), North Central Railway, Allahabad to the General Manager, N.F.Railway, Guwahati, sending the photo copy of transfer order of the applicant.
- 27.12.2004- Application of the applicant praying for releasing him immediately at Allahabad.
- 27.1.2005- Affidavit sworn by the applicant regarding his parents' serious illness.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH,
GUWAHATI.

Lokpati Shukla

Filed by /
B.K. Talukdar
Advocate
18.2.05

O.A.NO. 33 /2005

Shri Lokpati Shukla,
Son of Sri Ashok Kumar Shukla,
Pharmacist, Grade-III, Lumding Division,
N.F.Railway, Lumding, at present working
at Divisional Railway Hospital, Lumding, N.F.Railway.

.....Applicant.

-Versus-

1. Union of India, represented by the General Manager,
N.F.Railway, Maligaon, Guwahati-781011.
2. The General Manager(P),
N.F.Railway, Maligaon, Guwahati-7810011.
3. The Asstt. General Manager(P),
N.F.Railway, Maligaon, Guwahati-781011.
4. The Chief Personnel Officer, N.F.Railway,
Maligaon, Guwahati-781011.
5. The Chief Medical Director,
N.F.Railway, Maligaon, Guwahati-781011.
6. The Chef Medical Superintendent, N.F.Railway,
Lumding Dvision, P.O.Lumding, Dist.Nagaon, Assam.
7. The General Manager(P), North ^{Central} Frontier Railway,
Allahabad Headquarter, Allahabad, U.P.

Respondents.

The humble petition of the above named applicant.

Details of the Applicant .

1. Particulars of the order against which the application is made:-

The application is made: -

- (i) For direction to the respondents, 1 to 6 for releasing the applicant forthwith in order to enable him to join at Allahabad Division, North Central Railway in Grade-III , Divisional Railway Hospital, Allahabad, N. Railway (N.C.Railway) as the applicant's parents are in death bed.
- (ii) For taking necessary action forthwith as the letter dated 21.5.2004 of the General Manager (P), North Cenral Railway, Allahabad, Headquarter, Allahabad.
- (iii) For disposing the application /appeal of the petitioner dated 27.12.2004.

- (2) **Jurisdiction.**

The applicant declares that the subject matter of the application is within the jurisdiction of the Hon'ble Tribunal.

- (3) **Limitation.**

The applicant declares that the application is within the period of limitation under Section 21 of the Administrative Tribunal Act. 1985.

- (4) **Facts of the case :-**

- 4.1. That the applicant is a citizen of India and as such, he is entitled to all the rights and privileges guaranteed under the constitution of India, including all the right of the law of the land in question.
- 4.2. That the applicant is a pharmacist, Grade-III of the Medical Department of N.F.Ralway. He joined his service on 23.10.2002 under CMS/LMG/N.F.Railway. The applicant is the only son of his parents who are residing at Allahabad. The petitioner's parents are in deathbed state of health. There is none to look after them at the time dependency in respect of their life and livelihood at Allahabad. In order to look after them, the applicant having accepted bottom ~~seriously~~ ^{seriously} has sought for transfer from Lumding to Allahabad.

The copy of the application is annexed herewith and marked as Annexure-A

- 4.3. That the General Manager (P), Maligaon, N.F.Railway forwarded his application to the General Manager(P), North Central Railway, Allahabad on 30.7.2003.

The copy of the said letter dtd. 30.7.03 is enclosed herewith and marked as Annexure-B

- 4.4. That the General Manager(P), North Central Railway, Allahabad has accepted the Inter Railway Transfer request of the applicant and requested the General Manager(P),N.F.Railway, Maligaon to intimate the date of releasing the applicant.

The copy of letter is annexed herewith and marked as Annexure-C

- 4.5 • That the General Manager, North East Frontier Railway, Maligaon, has not yet released the applicant in spite of the humble request of the applicant. It is to be noted that on 8.4.04 the General Manager, N.F.Railway, Maligaon, sent a letter to the General Manager, North Central Railway, Allahabad asking the said office to verify the transfer order of the petitioner from N.F.Railway to North Central Railway vde letter No.E/283/140/13/Med/Pt. 8 issued by the General Manager, N.F.Railway, Guwahati.

A copy of the said letter dtd.8.4.04 is annexed herewith and marked as Annexure-D(Translated).

- 4.6 That thereafter the North Central Railway, Allahabad in respond to the said letter dated 8.4.04 of the N.F.Railway, Maligaon, duly verified the transfer order of the applicant and sent a letter dated 21.5.04 toe the N.F.Railway.

A copy of the said letter dated 21.5.04 issued by the General Manager, N.C.Ralway, Allahabad is annexed herewith and marked as Annexure-E.

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Lok Pate Shiksha

- 4.7 That thereafter the respondents No.1 to 6 did not take any action and the applicant being aggrieved at the aforesaid action of the respondents on 27.12.2004 submitted an appeal/representation before the respondents to release him for going in the new post on transfer from N.F.Railway, Maligaon to the N.C.Railway at Allahabad and the respondents No.1 to 6 also did not take any action for disposing the said appeal/representation of the applicant as yet.

A copy of the said appeal/representation dated 27.12.04 is annexed herewith and marked as Annexure-F.

- 4.8 That the applicant begs to state that he has demanded justice but the same has been denied to him and he has no other alternative or efficacious remedies other than the instant application to this
- Hon'ble Tribunal.
- 4.9 That this application is made bonafide and for ends of justice.

5. **Ground for reliefs with legal provisions: -**

- 5.1. For that the Respondents have not released the applicant without any rhyme and reasons which caused immense hardship and mental depressions to the applicant.
- 5.2. For that the respondents action are not justified and bad in law as well as in fact.
- 5.3. For that malice in law and malice in fact is potent in the facts and circumstances of the case.
- 5.4. For that the applicant is the sufferer for not releasing him which cannot be ^{camouflaged} common flagged under the guide of Administrative fairness.

Lox pate Shukla - 2

- 5.5. For that the action of the respondents is the result of arbitrariness, and whimsical and unreasonable delay in disposing the appeal/representation infringed the rights of the applicant under Article 14 and 16 of the Constitution of India.
- 5.6. For that the unjust and unfair treatment in the action of the respondents is explicit.
- 5.7. For that in view of the matter, the applicant is entitled to the reliefs sought for

6. Details of the remedies exhausted:-

The applicant declared that he has preferred appeal dated 27.12.2004 without any result and there are no other efficacious remedies under any Rule and this Hon'ble Tribunal is the only forum to adjudicate the subject matter.

7. Matters not previously filed or pending with any other Court :-

The applicant declares that he has not filed any case on the subject matter before any court, forum or any other institution. However, he has preferred an appeal as stated at above.

8. Reliefs sought for :-

Under the above facts and circumstances the applicant prays for the following reliefs.

- 8.1. The respondents No.1 to 6 may be directed to release the applicant forthwith from their present office at Lumding as requested by the General Manager(P), North Central Railway, Allahabad. (Annexure-C) in view of the acceptance of the request transfer of the applicant.
- 8.2. The respondents No.1 to 6 may be directed to dispose of the appeal/representation dated 27.12.2004 within specific time.
- 8.3. Any other relief or reliefs as the Hon'ble Tribunal may deem fit and proper.

The above reliefs are prayed for on the ground stated in para 5 at above.

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Lok Pate Sauda

9. **Interim Relief:-**

During the pendency of this application, the applicant prays for the following interim reliefs:-

9.1. The release of the applicant is considered immediately in order to enable him to join at Allahabad as his parents are in deathbed.

9.2. Any other relief or reliefs as the Hon'ble Tribunal may deem fit and proper.

The above reliefs are prayed for on the grounds stated in para 5 at above.

10. This application is filed through the Advocates.

11. Particulars of postal order.

- i) IPO No.- 20G 116006
- ii) Date of issue - 3.2.2005
- iii) Issued from -
- iv) Payable at-

12. **List of Enclosures:-**

As per Index.

VERIFICATION

I, Shri Lokpati Shukla, Son of Sri Ashok Kumar Shukla, aged about 30 years, at present working as Pharmacist in the Divisional Railway Hospital, Lumding N.F. Railway, to hereby verify that the statements made in the paragraphs 1, 4, 6 to 12 are true to my knowledge and the statements made in paragraphs 2, 3, & 5 are true to my legal advice and that I have not suppressed any material facts.

And I sign this verification on this th day of February, 2005 at Guwahati.

Lokpati Shukla
Signature.

①

220x me-A 8-15

N.F. RAILWAY
APPLICATION FORM FOR INTER RAILWAY TRANSFER

NOTE : This form may be filled in duplicate in the case of Inter Divisional, Departmental Transfer and Triplicate in case of Deputation / Inter Railway Transfer sought.

1. Name : LOK PATI SHUKLA
2. Designation : PHARMACIST
3. Staff / Ticket No. :
4. Unit in which Working : MEDICAL
5. Date of Birth : 13-08-1974
6. Category in which Grade :
 - (a) Appointment : APPOINTMENT
 - (b) Confirmed :
 - (c) Continuously ef. g. for more than 3 month :
7. Transfer sought to state post name of station ,
Department Division Rly. project : ALLAHABAD DIVISION,
N. RAILWAY (N. C. RAILWAY)
8. Acceptable basis for Transfer
(Stick out which ever is not applicable)
 - [a] On request at bottom seniority in recruitment grade : (a) ON REQUEST AT BOTTOM
 - [b] Mutual Transfer : SENIORITY
 - [c] Against all for volunteers :
(Give particulars of call letters and job applied for)
9. If under 8(a) state your special
 - [a] Condition if any (Eg. Grade post station of posting Qrs. Etc. : GRADE III, Div. Rly. HOSPITAL
ALLAHABAD,
N. Rly. (N.C. Rly)
 - [b] If transfer under 8 (b) attach one copy of colleagues :
application on similar form he should affix his signature
and state his name staff T/No. Designation and address : D. PHARMA
10. Educational Qualification :
11. Medical Category :
12. Caste : HINDU
13. Special Remarks , if Any : MY FATHER and MOTHER ARE OLD
AND ILL . I AM THE ONLY SON TO
LOOK AFTER THEM.
: H.No:- 135/18-E, JAGMAL KA HATA
ALLAHABAD
14. Residential Address :
15. Remarks of immediate Superiors
Forwarding File No. :
Date of forwarded : Sr DMO/OPD/13
Date : 01/02/03
: 01/02/03

SIGNATURE OF FORWARDING
AUTHORITY WITH STAMP

Lok Pati Shukla
SIGNATURE OF APPLICANT

copy.
B.K. Galundar

A - 9-16

DECLARATION

I, LOK PATI SHUKLA full name do hereby declare that I am Eager for any transfer to ; Being arranged on the basis of 'Q' Mutual Exchange /Own request and Express the following :

1. ☒ [a] I shall abide by and accept the Seniority as admissible under the Rules for mutual transfer .
- ☒ [b] I shall accept bottom seniority under the rules as transfer sought for is at my own request .
2. I shall accept posting to any Station /Office/ /Unit / Division of the Railway to which I shall be Transferred.
3. I am aware that I am neither entitled to transfer passes nor TA/DA joining time .
4. I shall not claim for allotment of Rly. Qrs. of Turn .
5. I shall deposit security money as required and when required for the post to which I am seeking Transfer .
6. I shall undergo initial /refresher course and first aid training tour as required under the rules .
7. I shall comply with the rules ,regulations and instructions connected with the duties of the post to which I am seeking a transfer .
8. I shall not seek a transfer to _____
Railway _____ Division _____

Sek Pati Shukla
Signature of Applicant

Witnesses :

Declaration given in my presence :

1. Signature : [Signature]
Full Name : Hemanta Saikia
Designation : Pharmacist Gr-II
Station : Lumding
Date : 01-02-03

1. Signature : [Signature]
Full Name : Niranjan Nath
Designation : pharmacist Gr-III
Station : Lumding
Date : 1-2-2003

NOTE : Mention here Railway in case of Inter Railway Transfer and the Division ,Unit of the Railway To which Transfer is sought . Retain the applicable and strike off the other 1 (a) or (b) only Should be used as appropriate .

B.K. Talukdar

BIO - DATA



1. Name : LOK PATI SHUKLA
2. Father's Name : SH. ASHOK KUMAR SHUKLA
3. Date of Birth : 13-08-1974
4. Community : HINDU
5. Railway : N.F. RAILWAY
6. Division : LUMDING DIVISION
7. Mode of Initial appointment : RLY. RECRUITMENT BOARD
8. Branch /Department : MEDICAL
9. Permanent Designation
(Substantive) : PHARMACIST, GRADE - III
- (a) Scale of Pay(Substantive) : (4500 - 7000)
- (b) Date of Entry into present
Grade (substantive) : 23 JANUARY 2002
10. Seniority Unit (Divisional
or zonal Seniority) : _____
11. Medical Category : _____
12. Accepted bottom Seniority
or not : ACCEPTED
13. Educational Qualification : _____
[a] Academic : B.Sc.
[b] Technical : D. PHARMA
[c] Computer knowledge if
any : YES
14. Present Postal Address : DIVISIONAL RAILWAY HOSPITAL
LUMDING
N.F. RAILWAY

Signature Sh. Lok Pati Shukla

Employees Name :- LOK PATI SHUKLA
PHARMACIST / III

B.K. Talwar
1/1/2002

②

-11-
Annexure-B 18

NORTHEAST FRONTIER RAILWAY.

OFFICE OF THE
GENERAL MANAGER (P),
MALIGAN : GUAN-TI - 11.

No. E/263/140/13 (Mod) Pt. VIII

Dated : 30-07-2003.

To
The General Manager (P),
North Central Railway,
Allahabad.

Sub: Inter Railway transfer of Shri Lekpati
Shukla, Pharmacist Gr.III in scale
B.4500-7000/- under CMS/LMG/N.F. Railway.

An application from Shri Lekpati Shukla, Pharmacist Gr.III/LMG in scale B.4500-7000/- working under CMS/LMG/N.F. Railway for his Inter Railway transfer from N.F. Railway to North Central Railway/Allahabad on acceptance of better seniority is forwarded for consideration please.

His service particulars as given below :-

- | | |
|----------------------------|------------------------|
| 1) Name | : Shri Lekpati Shukla. |
| 2) Designation | : Pharmacist Gr.III. |
| 3) Department | : Medical. |
| 4) Date of appointment | : 23-01-2002. |
| 5) Date of birth | : 13-08-1974. |
| 6) Community | : UR |
| 7) DAR/VIG/SEA case if any | : NIL |

This issues with the approval of CMD.

DA As above

(A.M. Chatterjee)
AFO/TEST
for GENERAL MANAGER (P)/MLG.

Copy for information and necessary action.

- 1) CMS/LMG.
- 2) DRM (P)/LMG - This is in reference to his letter No.0/2-4/Pt.IV/Mod dated 11-03-03.
- 3) Staff concerned through CMS/LMG. He can be relieved from NF Rly, if accepted by NCR, only when his reliever is available.

for GENERAL MANAGER (P)/MLG.

B.K. Talwar
1/11/03

Annexure-C

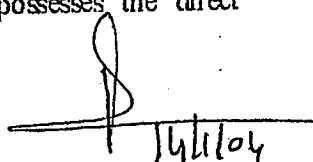
NORTH CENTRAL RAILWAY

Headquarters Office
AllahabadNo.797-E/IRT/NCR/Med
Dated: 14.01.2004General Manager(P)
North East Frontier Railway
Maligaon
Guwahati-II

Sub: Inter Rly. own request transfer of Shri Lokpati Shukla, Pharmacist Gr.III in Scale 4500-7000 under CMS/Lumding/N.F.Rly. to NCR/ALD.

The Inter Railway Transfer request of Sh. Lokpati Shukla/Pharmacist Gr.III in Scale 4500-7000 under CMS/Lumding N.F.Rly. has been accepted by the competent authority on acceptance of bottom seniority subject to the following conditions.

1. The above order is issued subject to the condition that he is free from DAR/SPE Vig. angle.
2. The memorandum/order sparing the employee should have the photograph of the employee pasted on it duly attested in a manner that the signature of the releasing official and the rubber stamp below that appear partially on the photograph and partially on the paper out side the photograph.
3. TA/DA, Transfer pass, joining time and composite transfer grant etc. are not admissible to him on the above account, the transfer being on his own request.
4. The above staff should be directed to report to GM(P),NCR Allahabad for further posting.
5. The date of releasing may be intimated to this office for record.
6. He fulfil the conditions for Inter Railway transfer and possesses the direct recruitment qualifications.


(P. S. Bisht)
for General Manager(P)

B. K. Talukdar

East Frontier Railway

-13-
Annexure-D 20
Office-
General Manager(Works),
Maligaon, Guwahati-11
Dated:-08-04-2004

No.E/283/140/13/Med/Pt-8.

To,

The General Manager(Works),
^{Central}
North ~~Middle~~ Railways,
Allahabad, Uttar Pradesh.

Sub:- Shri Lokpati Shukla, Pharmacist of Grade-III, from ^{North} East Frontier Railways to
^{Central}
North ~~Middle~~ Railways, Allahabad.

Ref:- Railway's letters dated 30.7.2003 and 7.11.2003.

In reference to the above subject, I beg to state that Inter Railways Transfer of Sri Shukla was sent to you for necessary action, but no action has been taken so far by you.

Sri Shukla had attached herewith a photocopy of your office letter No. 797/E/IRT/MED, in connection with his transfer application, a Xerox copy of that letter is attached herewith for ready reference.

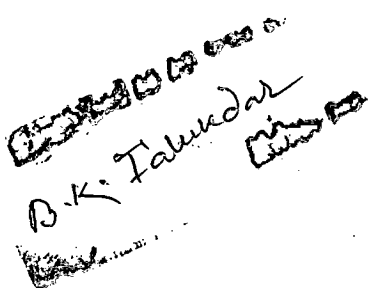
Please submit a Xerox copy of the said letter of your office, so as to verify whether such a letter was actually issued or not and so that further proceeding can be made.

Sd/- Illegible.

(N.N.TEAKUR)

....Works Officer/N.G.

... General Manager/Works,
Guwahati.


B.K. Talukdar
Circled stamp

(5)

Annexure-E 14-21

NORTH CENTRAL RAILWAY

Headquarter Office
Allahabad

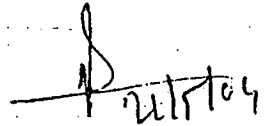
NO: 797-E/IRT/NCR/Med
Dt. 21-05-04

General Manager (P)
N.F.Railway
Guwahati

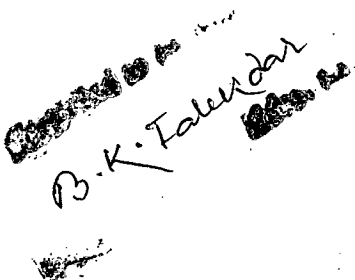
Sub: Inter Railway own request transfer of shri Lokpati Shukla Pharmacist III
N.F.Railway to N.C.Railway.

Ref. : Your letter No.E/283/140/13/Med/Pt. Viii Dt. 08-04-04.

In reference to your letter quoted above, one photocopy of transfer order of Shri Lokpati Shukla, Pharmacist III of N.F.Rly. is enclosed herewith for further action.



(P.S.Bisht)
For General Manager(P)


B.K. Talukdar

Applicant.

Sd/-Lokpati Shukla,
Pharmacist, Lumding
Divisional Railway Hospital,

- 15 -
22

Annexure-F

(Translated Copy)

Dated:- 27.12.2004.

To,

1. The General Manager(Worsk)/Maligaon, East Frontier Railways,
2. The Deputy General Manager/Maligaon, East Frontier Railways,
3. The Chief Works Officer/ Maligaon, East Frontier Railways,
4. The Chief Medical Director/Maligaon, East Frontier Railways,

Sub:- Submission regarding transfer.

Ref:- North Middle Railway to Inter Railway Transfer, subject be approved vide letter No.797-E/IRT/NCR/Med. Dated- 21.5.2004.

Sir,

I, Lokpati Shukla, an applicant is working in the post of Pharmacist under East Frontier Railways, Lunding Division and I would like to draw your attention as above mentioned subject relating to Inter-Railway Transfer.

Sir, I sent an application for Inter-Railway transfer from East Frontier Railways to North Middle Railways at Allahabad. In this connection vide a letter No.797-E/IRT/NCR/Med. Dated 21.5.2004 was approved from Allahabd, North Middle Railway and accordingly, it was duly received by your office at Maligaon with reference to the above subject, but no action seems to have been taken by you so far, while I am eagerly waiting in the hope of necessary action.

Sir, that my parants (mother and father) are suffering from old age and ailments I am only son for which the responsibility of the family come to me as a whole and as such, I am unable to look after them due to far distance and non-availability of time. It being the position, my parents have to undergo sufferance. My father has undergone two major operations- of kidney and gall-bladder.

I, therefore, request your honour to look into my matter sympathetically and allow me to go on transfer as prayed for, so that I can proceed to Allahabad and resume my duties with North-Middle Railways.

Thanking you.

Applicant.

Sd/-Lokpati Shukla,
Pharmacist, Lunding
Divisional Railway Hospital,

B.K. Talukdar



AFFIDAVIT



Lokpati Shukla

I, Sri Lokpati Shukla, S/O. Sri Ashok Kumar Shukla inhabitant of Lunding Town Divisional Railway Hospital, N.F. Railway. P.O. + P.S. - Lunding by Profession Railway Service (Pharmacist), aged about 30 Years, do hereby Solemnly affirm and declare as follows:--

Magistrate.

That, I am a Citizen of India by birth and at present living in the above noted address.

That, My Permanent Residentail Address is Home No. 135/18-E JAGMALKAHATA, ALLAHABAD. U. P.

3. That, I am the only Son of my Pearents. This is true.

4. That, My Pearents are Old in age and lying in the death bed condition. This is true.

5. That, There is no other Person to Lookafter my Pearents in this Condition out of me. This is true.

Contd. P/2.....

B.R. Talwar



** 2 **

6. That, My absence is caused mental agony and distress of my parents. This is true.

VERIFICATION

I, Sri Lokpati Shukla, the deponent do hereby Solemnly affirm and declare that the contents of this Affidavit are true to the best of my knowledge and belief & I put my hand on this 27th days of January, 2005.

Lok Pati Shukla
Deponent.

S/A. & declared before me by the deponent who is identified by Mr. B. A. Chowdhury. Advocate, Hojai, S/Nagar Court.

Identified by me --

Advocate.

27/1/05

Magistrate.

Magistrate
Hojai, S/Nagar Court

Kalra Nursing Home

1107/1, Meerapur, Allahabad Phone 658677

DISCHARGE CARD

NAME..... Mr. Ashok Kumar Shukla AGE..... 57

UNDER CARE OF DR..... A. K. Kalra

D.O. AD..... 22.01.94 D.O. OF..... 24.01.94 D.O. DIS..... 26.02.94

DIAGNOSIS..... Gall Stone

INVESTIGATIONS..... Report Enclosed

OPERATION/TREATMENT GIVEN..... Lap. Ch. S.

OPERATIVE FINDINGS..... Subsiding stone & S.B.

BIOPSY REPORT..... Amoebic

L

800 B-Talwar Dar



Kriti Scanning Centre (P) Ltd.

SUPERCON 1.0T MRI, MULTISLICE C.T. SCAN, 4D COLOR DOPPLER, USG, 2D ECHO, DIGITAL X-RAY

55-B, Lowther Road (In front of Medical College), Allahabad.

PATIENT'S NAME	: ASHOK KUMAR SHUKLA
DATE	: 17/November/2003
AGE / SEX	: 50 / M
REFERRED BY	: DR. R.K.KAPOOR.

ULTRASOUND WHOLE ABDOMEN

REPORT :

LIVER	Normal in size & shape . Mild fatty changes are present. Intrahepatic biliary radicals are not dilated.
GALL BLADDER	Normal in size & shape. A hyperechoic calculus (size 17mm) is present. CBD & Portal vein are normal in calibre.
PANCREAS	Normal in size & echopattern.
SPLEEN	Normal in size & echopattern.
KIDNEYS	Left kidney is normal in size & shape . No calculus or hydronephrosis changes are present . Right kidney is normal in size & shape. Evidence of hydronephrosis changes are present. A hyperechoic calculus (20mm dia) is present at pelviureteric junction. No ascites or lymphadenopathy seen.
URINARY BLADDER	Distended with urine .No calculus or debris present . PVR-----20ml.
PROSTATE	Enlarged in size. Parenchymal calcification present. Size:47x33x36mm Weight:30gms
IMPRESSION:	FINDINGS ARE SUGGESTIVE OF :- CHOLELITHIASIS.

HYDRONEPHROSIS RIGHT SIDE WITH CALCULUS AT PELVIURETERIC JUNCTION.

DR.S.K.GUPTA;MD

DR.PANKAJ KAMRA;MD

DR.V.K.AGARWAL;MD